

But at low tides, the passage of lighters over the bar may involve danger to life and craft. The main need, therefore, is for the execution of works designed to improve the bar. The Government of Madras, who are concerned with the execution of these works have already made a beginning with them in the Second Plan period.

(c) An expenditure of Rs. 4.5 lakhs was expected to be incurred in the Second Plan period.

Overbridge at Kodampakkam Station

3080. Shri Dharmalingam: Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to construct an overbridge at Kodampakkam, Madras on the line between Fort station and Tambaram; and

(b) if so, nature of action taken thereon?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, Sir. It is for the State Government to consider the necessity or otherwise for the provision of an over/underbridge in replacement of the existing level crossing near Kodampakkam station. The Railway would be willing to implement the scheme on receipt of a specific request from the State Government and on their agreeing to share the cost of the scheme as per extant rules.

(b) Does not arise.

Shramdan Roads in Orissa

3081. Shri Kumbhar: Will the Minister of Community Development and Co-operation be pleased to state:

(a) the number of the Shramdan roads district-block-wise in Orissa State completed or under construction so far during the First and Second Five Year Plan periods;

(b) the nature of help given by the Centre and Orissa State during that period year-wise so far for these roads;

(c) by what time the rest of works would be completed; and

(d) the number of the roads among them district-block-wise, made all-whether, fair-weather bullock cartable, motorable and bus-serviceable so far?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) to (d). Information is being collected and will be laid on the Table of the House.

Revenue Roads in Orissa

3082. Shri Khumbhar: Will the Minister of Transport and Communications be pleased to state:

(a) the amount allotted from the State and Central Sectors separately for construction of revenue roads in Orissa State district-wise during the Second Five-Year Plan period, year-wise;

(b) the names of the roads, District-wise, completed or under construction so far with that amount in that State;

(c) the names of roads, district-wise, of First Five-Year Plan period if any repaired with that amount;

(d) by what time the rest of the work would be completed and with what amount;

(e) the names of roads among them converted into Public Works Department roads, if any; and

(f) the names of the roads among them, district-wise made all-weather or fair-weather roads?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (f). The required information is being collected and will be laid on the Table of the Sabha in due course.

P.W.D. Roads in Orissa

3083. Shri Kumbhar: Will the Minister of Transport and Communications be pleased to state:

(a) the amount allotted from the State and Central Sectors separately for construction of P.W.D. roads in Orissa State District-wise during the Second Plan period, year-wise;